RAJIV GANDHI PROUDYOGIKI VISHWAVIDYALAYA, BHOPAL

Established under Act No. 13 of 1998 Ordinance No. 18

Ordinance for Award of University Medals

(Under sub-section (ii) of Section 39 of the Act)

- 1. This Ordinance shall come into force with immediate effect and the University shall award with a view to augmenting academic interest and activities among the students. Gold and Silver medals every year on the basis of results of annual examinations, subject to the provisions hereinafter appearing.
- 2. (a) The quantum of Gold or Silver as the case may be, to be used for a medal shall be such as are approved by the Executive Council and permissible under the central Gold control Act.
 - (b) The expenditure on the preparation and award of medals shall be met from the Fund of the University for which necessary provision shall have been made in the annual budget.
 - (c) If in a year the actual cost of the award of Medals exceeds the budgetary provision, the Executive Council shall lay down the manner in which the excess expenditure is to be met.
- 3. (a) University Gold & Silver medals shall be awarded only on the basis of the results at annual examinations.
 - (b) Only such successful examinees of the year shall be eligible in accordance with the provisions of paragraph 04 following as have secured (i) First division in the case of a Bachelor's degree examination and (ii) First division in the case of a Master's degree examination, for award of Gold and Silver medals.
- 4. A gold and a silver medal shall be awarded for each of the following examinations in all branches to successful candidates as mentioned below :-
 - A gold medal and a silver medal to the two successful candidates who have been placed in First division and have secured respectively highest and second highest percentage of Marks from among the candidates appeared at the B.E., B.Arch. & B. Pharma. However the candidate must have passed all semester examinations of the consecutive years in single attempt.
 - (ii) A gold medal and a silver medal to the two candidates who have placed in First division and have secured respectively, highest and second highest percentage of Marks from among the successful candidates of degree of the (i) M.E. (ii) M.Tech. (iii) M.Phil. (iv) M.C.A. provided that the candidate must have passed all semester examinations of the consecutive years in single attempt.



The Committee comprising of the following shall select the candidates for the awards of medals and prizes :-

- (1) The Kulapati (Chairman)
- (2) Four Deans of Faculties to be nominated by the Kulapati.
- 5. University shall institute medals and prizes through endowment and donations received from individuals and trusts as may be approved by the Executive Council from time to time.
- 6. Notwithstanding anything contained in the foregoing paragraphs, award of University Medal for anyone or all of the Examinations mentioned in para 04 may be withheld, suspended or cancelled :-
 - (a) if, in respect of a year no candidate is found eligible for the award under the provision of para 04 above,
 - (b) if the Kulapati finds, after considering a report of the Principal of the college or Head of the University Teaching Department, that the eligible student concerned is not worthy to receive the award on account of a serious charge against him/her, like gross Misconduct etc.;
 - (c) if the Executive Council is satisfied that the conduct of the examination concerned at one or more of the centres was not proper;
 - (d) if a donor has created an endowment for award of a medal, Gold or Silver as the case may be, on similar condition, for any of the examinations referred to in items under sub-paras 04 (i) & (ii).
- 7. The inscriptions on the medals shall be as follows :-
 - (a) On one side of the Medal the following words shall be inscribed over the roundshaped University emblem, viz विश्वविद्यालय स्वर्ण पदक or रजत पदक, as the case may be in hindi and University Gold/Silver medal in English.
 - (b) On the other side of the medal the following shall be inscribed

(i)	परीक्षा, 20	(name of examination)
(ii)	संकाय	(name of faculty)
(iii)	प्रथम स्थान/द्वितीय	(as the case may be)
(iv)	(short name of the recipient)	

- 8. If for an examination two or more examinees are found eligible for the award for having obtained equal marks or grade point average, the medal shall be awarded :
 - (i) in the case of a Bachelor's Degree Examination/ Master's Degree to both the candidates.
- 9. Any dispute arising out of the provisions of this Ordinance or any of the matters requiring an interpretation on decision shall be referred to the following committee and the Committee decision on all such matters shall be final :-
 - (i) The Kulapati (Chairman)
 - (ii) Four Deans of Faculties nominated by the Kulapati.

